

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 101 of 2019

IN THE MATTER OF:

Venkatesh Koravadi

...Appellant

Vs

Viney Kaushal & Ors.

...Respondents

Present:

Appellant: Mr. Antony R. Julian, Advocate.

Respondents Mr. Madhu N. Rao and Mr. Muthukumar, Advocates for R1 – R3.

Mr. George Pothan Poothicote, Advocate for R-4 and R-9.

Mr. Mithun Verghis, Advocate for R-5 to R-8.

ORDER

20.09.2019: Heard learned counsel for the Appellant in part. Hearing remained inconclusive.

Post the appeal 'for further hearing' on **7th November, 2019 at 11.30 AM.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

am/nn